

30/10/01
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

✓ (DESTRUCTION OF RECORD RULES, 1990)

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FORM No. 4
(See Rule 42)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:GUWAHATI.

ORDERS SHEET

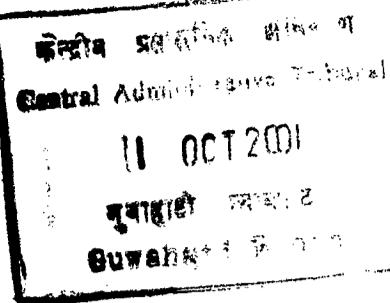
APPLICATION NO. 399 / 2001

Applicant (s) Girish Ch. Borah

Respondant(s) 6-0-1 2013

Advocate for the Applicant: Adil Ahmed

Advocate for the Respondant: Cafe



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH, GUWAHATI.

(AN APPLICATION UNDER SECTION 19 OF THE CENTRAL
ADMINISTRATIVE TRIBUNAL ACT, 1985)

ORIGINAL APPLICATION NO. 399 OF 2001.

Sri Girish Chandra Borah -Applicant.

-Versus-

Union of India & Others

Respondents.

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Filed by

Advocate. (ADIL AHMED)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GAUHATI BENCH AT GAUHATI.

(AN APPLICATION UNDER SECTION 19 OF THE
CENTRAL ADMINISTRATIVE TRIBUNAL ACT, 1985.)

ORIGINAL APPLICATION NO. OF 2001.

B E T W E E N

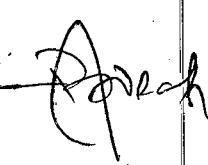
Sri Girish Chandra Borah,
Head Clerk, Office of the
Executive Engineer, Guwahati
Central Division, Central Public
Works Department, Guwahati-21.

-Applicant.

-AND-

- 1) The Union Of India,
represented by the Secretary
to the Government of India,
Ministry of Urban Affairs,
New Delhi.
- 2) The Director General of Works,
Central Public Works Depart-
ment, Nirman Bhawan,
New Delhi.
- 3) The Superintending Engineer,
(Co-ordination) Circle,
Central Public Works
Department, Eastern Region,

Filed by
Sri Girish Chandra Borah
[Signature]
through
Shri
Advocate
(Advocate Admitted)



Nizam Palace,
Calcutta-700020.

4) The Superintending Engineer,
Assam Central Circle-I,
Central Public Works Division,
Guwahati-21.

5) The Executive Engineer,
Guwahati Central Division,
Central Public Works
Department, Guwahati-21.

6) The Executive Engineer, (EL)
Guwahati Electrical Division
No. I, Central Public Works
Department, Guwahati-21.

*Respondents.

DETAILS OF THE APPLICATION:

1. PARTICULARS OF THE ORDER AGAINST
WHICH THE APPLICATION IS MADE:

This instant application is directed against illegal and arbitrary transfer of the applicant vide Order No. 9(55)/SEc/EZ/Cal/99/713 dated 28-09-2001 at Annexure-J and also prayer for direction by the Hon'ble Tribunal to ^{Respondents} implement the earlier transfer order of the applicant vide Office order No. 21(7)/HC/SEc/EZ/Cal/00/579 dated 19-06-2000 At

[Signature]

Annexure-F which was modified by the Corrigendum No. 21(7)HC/SEC/EZ/Cal/2000/664 dated 11-07-2000 (At Annexure-G).

2. JURISDICTION OF THE TRIBUNAL

The applicant declares that the subject matter of the instant application is within the jurisdiction of the Hon'ble Tribunal.

3. LIMITATION

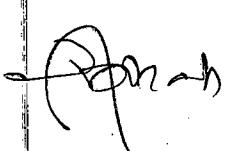
The applicant further declares that the subject matter of the instant application is within the limitation prescribed under Section 21 of the Administrative Tribunal Act, 1985.

The applicant further declares that the application is within the limitation period prescribed under Section 21 of the Administrative Tribunal Act, 1985.

4. FACTS OF THE CASE

Facts of the case in brief are given below:

4.1] That your humble applicant is citizen of India and as such, he is entitled to all the rights and privileges guaranteed under the Constitution of India. He is now aged about 57 years.



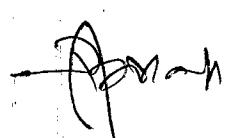
4.2] That your applicant begs to state that his eldest daughter is completely physically handicapped. She is studying in Shishu Sarathi under Spastics Society of Assam, Birubari, Guwahati-16. She needs all round help and medical check up and constant attention.

Annexure-A, B & C are the photo copies of Medical certificate, school fees Book and Identity Card of the applicant's daughter.

4.3] That your applicant begs to state that he was appointed as Lower Division Clerk in the Central Public Works Department in the year 1965. He was promoted to Upper Division Clerk in the year 1979. He was promoted to the post of Head Clerk vide Office Order No. 9(55)92/SEc/Cal/2477 dated 31-03-1992 and posted at Assam Aviation Works Division, Central Public Works Division, Borjhar Guwahati.

Annexure-D is the photocopy of Office Order No. 9(55)92/SEc/Cal/2477 dated 31-03-1992.

4.4] That your applicant begs to state that due to his daughter's physical condition he was transferred to Guwahati Central Division, Central Public Works Department, Guwahati from Borjhar vide Office Order No. 21(7)HC/92/SEc EZ/Cal/862 dated 28-04-1994.



Annexure-E is the photocopy of office order No. 21(7)HC/92/SEc EZ/Cal/862 dated 28-04-1994.

4.5] That your applicant begs to state that he was again transferred from Guwahati Central Division to Guwahati Central Electrical Division-I, Guwahati vide Office order No. 21(7)/HC/SEc/EZ/Cal/00 579 dated 19-06-2000. In the above mentioned transfer order his name was wrongly quoted as "G C Boro". The Respondent No. 3 vide his Corrigendum No. 21(7) /HC/SEc /EZ/Cal/2000/664 dated 11-07-2000 corrected the name of the applicant in the transfer order as G C Borah in stead of Sri G C Boro.

Annexure-F is the photocopy of transfer order Office order No. 21(7)/HC/ SEc/EZ/Cal/00 579 dated 19-06-2000.

Annexure-G is the photocopy of Corrigendum No.21(7)/HC/SEc/EZ/ Cal/ 2000/664 dated 11-07-2000.

4.6] That your applicant begs to state that the Executive Engineer, Guwahati Central Division, Central Public Works Department, Guwahati-21 did not release the applicant vide Office order dated 11-07-2000. In the mean time, the Respondent No. 3 issued the Office Order No. 21(7)/HC/SEc/EZ/Cal/01/233 dated 26-03-2001 instructed your applicant to move first to his place of posting, i.e., at Guwahati Central Electrical Division-I, Guwahati-21 but



the Executive Engineer, Guwahati Central Division, Central Public Works Department, Guwahati-21 vide his letter No. 9(1)/GCD /2001/805 dated the Guwahati 15-05-2001 to Respondent No. 3 with a request to place a substitute in place of the applicant as his substitute has already been promoted to the post of Office Superintendent under Guwahati Central Electrical Circle, Guwahati. In this letter it has also been stated that your applicant is pressing hard to relieve him from the office to Guwahati Electrical Division No.1.

Annexure-H is the photocopy of Office Order No. 21(7)/HC/SEc/EZ/Cal/01/233 dated 26-03-2001.

Annexure-I is the photocopy of letter No. 9(1)/GCD /2001/805 dated the Guwahati 15-05-2001.

4.7] That your applicant begs to state that most surprisingly the Respondent No. 3 modified the earlier transfer order dated 19-06-2000 of the applicant vide No. 9(55)/SEc/EZ/Cal/99/713 dated 28-09-2001 and your applicant has been transferred to Guwahati Electrical Division -II at Borjhar, Guwahati Air Port.

Annexure-J is the photocopy of Office order No. 9(55)/SEc/EZ/Cal/99/713 dated 28-09-2001.

Ronak

4.8] That your applicant begs to state that the Respondent No. 3 has arbitrarily and whimsically transferred the applicant without going through the facts and circumstances of the case of the applicant. In the earlier occasion the Respondent No. 3 considering the pathetic condition of the daughter of the applicant has transferred the applicant from Borjhar to Guwahati. Now the same Respondent No. 3 again transferred the applicant from Guwahati to Borjhar knowing fully well about the condition of the daughter of the applicant. As such, finding no other alternative the applicant approached before this Hon'ble Tribunal for seeking justice.

4.9] That the applicant begs to state that the Respondent without taking steps to release the applicant from the Guwahati Central Division to Guwahati Electrical Division-I vide transfer order dated 19-06-2000 had issued another transfer order to the applicant vide order dated 28-09-2001. As such, the action of the Respondent is arbitrary and in violation of natural justice and also in violation of fundamental rights of the applicant.

4.10] That the applicant submits that the Respondents have issued transfer Order of the applicant against the Govt. Circular and transfer policy. Your applicant has got reason to belief that the Respondents are resorting the colourable exercise of power to accommodate the person of their interest.

A handwritten signature in black ink, appearing to read "A. P. Mohan".

4.11] That your applicant submits that the procedure adopted by the authority in the case of applicant is improper, mala fide, illegal and without jurisdiction.

4.12] In view of the facts and circumstances it is a fit case for passing interim order protecting the interest of the applicant and his family members.

4.13] That this application is filed bona fide and for the interest of justice.

5. GROUNDS FOR RELIEF WITH LEGAL PROVISION:

5.1] For that, due to the above reasons narrated in detail the passing of the transfer order of the applicant in *prima facie* is illegal, mala fide, arbitrary, and without jurisdiction.

5.2] For that, there is violation of provision of existing Central Public Works Department Manual, Volume-I regarding transfer of the individual.

5.3] For that, the Respondent No. 3 has not shown any reason or causes for issuing another transfer order without implementing the earlier transfer order dated 19-06-2000 and hence the impugned transfer order issued by the Respondent No. 3 is liable to be set aside and quashed.



5.4] For that, the action of the respondents is highly illegal, arbitrary and also violative of guidelines of transfer policy.

5.5] For that, the action of the Respondents is arbitrary, mala fide and discriminatory with an ill motive and as such, the later transfer order is liable to be set aside and quashed.

5.6] For that, the respondents before transferring the applicant ought to have considered the transfer policy of the Central Public Works Department and as such, the impugned transfer order is bad in the eye of law and is liable to be set aside and quashed.

5.7] For the, in any view of the matter the action of the respondents are not sustainable and hence the same is liable to be set aside and quashed.

The applicants craves leave of this Hon'ble Tribunal to advance further grounds at the time of hearing of this instant application.

6. DETAILS OF REMEDIES EXHAUSTED :

That there is no other alternative and efficacious remedy available to the applicant except invoking the jurisdiction of this Hon'ble Tribunal under Section 19 of the Administrative Tribunal Act, 1985.



7. MATTERS NOT PREVIOUSLY FILED OR
PENDING IN ANY OTHER COURT:

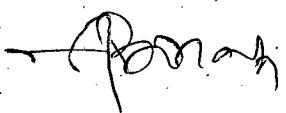
That the applicant further declares that he has not filed any application, writ petition or suit in respect of the subject matter of the instant application before any other Court, authority, nor any such application, writ petition or suit is pending before any of them.

8. RELIEF SOUGHT FOR:

Under the facts and circumstances stated above the applicants most respectfully prayed that your Lordship may be pleased to admit this petition and may be pleased to direct the respondents to give the following reliefs:

8.1] That the impugned transfer order vide No. 9(55)SEc/EZ/Cal/99/713 dated 28-09-2001 issued by the Respondent No. 3 transferring the applicant as from Guwahati to Barjhar may be set aside and also to implement the earlier transfer orders vide Office order No. 21(7)/HC/SEc/EZ/Cal/00/579 dated 19-06-2000 At Annexure-F which was modified by the Corrigendum No. 21(7)HC/SEc/EZ/Cal/2000/664 dated 11-07-2000 (At Annexure-G).

8.2] To pass any other relief/reliefs to which the applicant may be entitled and as such may be deem fit and proper by the Hon'ble Tribunal.



8.3] Cost of the application.

9.] INTERIM ORDER PRAYED FOR :

Pending disposal of the application the applicant most respectfully prays that your Lordship may be pleased to pass interim order by way of suspending the order vide No. 9(55)SEc/EZ/Cal/99/713 dated 28-09-2001 issued by the Respondent No. 3 transferring the applicant as from Guwahati to Barjhar at Annexure-J issued by the Respondent No. 3.

10.] Application Is Filed Through Advocate.

12.] Particulars of I.P.O.:

I.P.O. NO. 66788334

Date Of Issue 19.9.2001

Issued from Guwahati C.P.O

Payable at Guwahati

13.] LIST OF ENCLOSURES:

As stated above.

...Verification.



VERIFICATION

I, Sri Girish Chandra Borah, Head Clerk, Office of the Executive Engineer, Guwahati Central Division, Central Public Works Department, Guwahati-21 the applicant of the instant case do hereby solemnly verify that the statements made in paragraphs 4.1, 4.8, 4.9
— are true to my knowledge, those made in paragraphs 4.2, 4.3, 4.4, 4.5, 4.6,
4.7 — are being matters of records are true to information derived therefrom which I believe to be true and those made in paragraph 5 are true to my legal advice and rest are my humble submissions before this Hon'ble Tribunal I have not suppressed any material facts.

And I sign this verification today on this the 1st day of October, 2001 at Guwahati.

Girish Ch Borah

Declarant

APPENDIX I / 36

Concession Form for Orthopaedically handicapped / paraplegic persons / patients.

(Rule 101, Serial No. 25)

CONCESSION CERTIFICATE

Form for the purpose of grant of rail concession to Orthopaedically handicapped / paraplegic persons / patients to be used by the Government doctor.

This is to certify that Shri / Smt. Sunakhi Bora, whose particulars are furnished below is a bona fide * orthopaedically handicapped / paraplegic * person / patient and cannot travel without the assistance of an escort.

Particulars of the * Orthopaedically handicapped / paraplegic * Person / Patient:

a) Address : 90, G. E. Bora, Beltole, Mairulan, Gaon.
 b) Father's Name / Husband's Name : G. E. Bora.
 c) Age : 12 yrs. (d) Sex : F. (e) Personal Identification
 mark (1) in the left side of page.
 d) Signature or left hand thumb impression of Person / Patient :
 e) Nature of handicap : Temporary / Permanent :
 f) Causes of loss in functional capacity :

Place Srinagar Date 22.8.95
Jammu & Kashmir

Esthysen

Signature

Clear seal of Govt. Hospital /
Clinic * Strike out where not
applicable.

Full name of Doctor)

NOTE : Certificate should be issued only to those orthopaedically handicapped / Paraplegic persons / Patients who cannot travel without the assistance of an escort.

2. In the case of temporary handicapped / Paraplegic person, the certificate will be valid for three years or less as certified by the Doctor from the date of issue. However, in the case of persons having permanent disability, the certificate will remain valid for whole life of the person. A true copy or a photostat copy of this certificate shall be accepted for the purpose of grant of concession. However, the original certificate will be produced for inspection at the time of purchase of concessional tickets and when demanded during journey.

3. No alteration in the form is permitted

Harold J. L. Advocate

Government of Assam
 Guwahati Medical College
 Guwahati

Certified that I/we

	Name	Post Held	Registration No.	Department
1.	DR. ASHOK KR. KARAL	ASST. Professor	7554 of AMC	Neurology
2.	DR. D. BHAGABATI	ASOC. Professor	6519 of AMC	Psychiatry
3.	DR. J. N. SHARMA	ASST. Professor	6360 of AMC	Pediatrics
4.	DR. S. K. BHUYAN	ASST. Professor	9659 of AMC	Orthopaedics

have this day 22/8/95 examined the candidate whose particulars are given below:

A) Name : SURABHI BORA

B) Age : 12 yrs Sex : F

C) Name of Father / Husband / Guardian : S. C. Bora

D) Address : Beldola, Maidan Ghat

E) Nature of disability : Specific - Ataxic

F) Percentage of disability : 50 %

G) Use of Appliance : Nil

H) Others : Nil

Certified that he / she is / is not an orthopaedically / physically handicapped person and eligible for all the benefits of being a case of P. H. including privileges of getting special employment

(Certified that in assessment of disability the following were consulted)

1) Manual for Orthopaedic Surgeons in evaluating permanent physical impairment - Published by ALIMCO, Kanpur.

2) Manual for Doctors to evaluate permanent physical impairment based on Expert Group on Disability Evaluation and National Seminar on disability evaluation and Dissemination - D. G. H. S., W. H. O., A. I. I. M. S. New Delhi.

Signature :

Ashok

22.8.95

Assistant Professor
 Department of Neurology
 Guwahati Medical College

Surbhi
 22/8/95

Assistant Professor
 Deptt. of Orthopaedics
 Guwahati Medical College, Gauhati

Deep

Associate Professor of Psychiatry
 Guwahati Medical College

John
 22.8.95
 Asst. Professor of Pediatrics
 Guwahati Medical College, Gauhati
 GUWALI

Seal :

Ashok
Surbhi
Deep

Ph - 470990



SHISHU
SAROTHI

Spastics Society of Assam

Off Ramkrishna Mission Road, Bhuban, Guwahati, 781 016
Ph: 03611322060, Fax: 03611647398
E-Mail: quest@gw1.vsnl.net.in
Registration No. 3469 of 1987-88
Affiliated to Spastics Society of Eastern India

FEE BOOK

Name Surobhi Bora

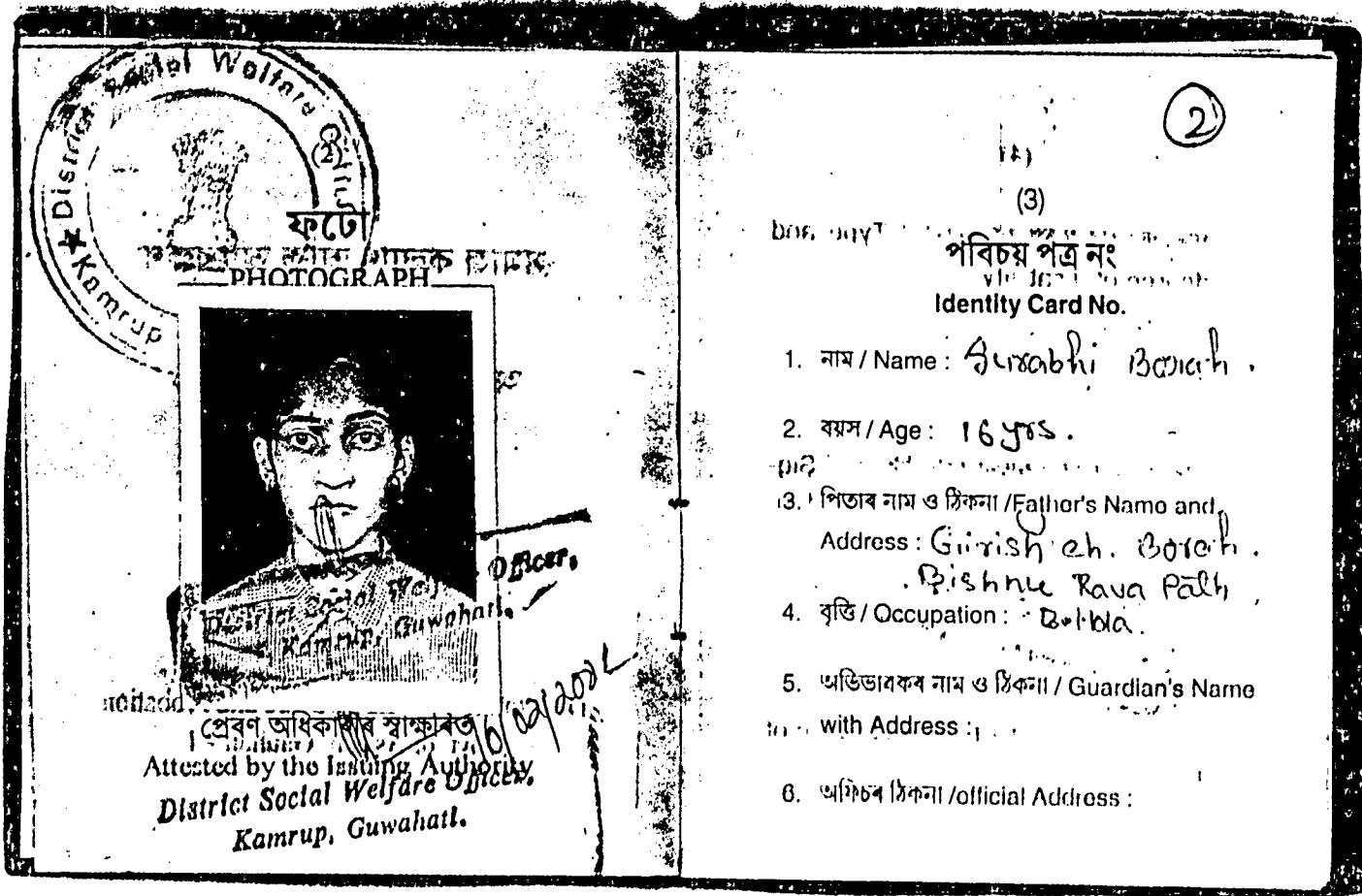
Service : OSD / CSE Func

Group _____ Year 2021

(Fee must be paid before 10th of each month.)

*S. J. Allesed
K. K. Kharwate*

三



After Ed
John  favorite

GOVERNMENT OF INDIA
CENTRAL PUBLIC WORKS DEPARTMENT

No. 9(55)92/SE(C)/Cal/ 2477

Dated: - 31.3.92.

OFFICE ORDER

Undermentioned UDCs are hereby promoted as Head Clerk on purely temporary basis in the scale of pay of Rs. 1400-40-1800-20-2000/- from the date of actual assuming charges of higher posts until further orders. On promotion they shall be on probation for a period of 2 (Two) years.

	Seniority basis	Merit basis
1)	S/Shri B.Karmakar,	1) S/Shri S.K.Banik
2)	" S.R.Bhattacharjee,	2) " Jadu Prasad.
3)	" M.K.Roy	3) " G.C.Bora,
4)	" K.D.Ram. (SC)	4) " A.B.Das,
5)	Smt. Aya Rani Bardhan,	5) " K.R.Boro. (ST)
6)	" Pramita Chanda. (SC)	6) " S.K.Naskar. (SC)
7)	Parul Dutta,	

Consequent on above promotion the following transfer/posting of promoted are hereby ordered with immediate effect in the interest of Public service.

Sl.No.	Name	From	To	Remarks
1)	S/Shri B.Karmakar	SCD/CPWD Siliguri.	DCD/CPWD Dinhata	Existing Vacancy
2)	" S.R.Bhattacharjee	BCED/CPWD BBSSR.	PCD/CPWD Raijgang	"
3)	" M.K.Roy	DCD/CPWD Dhanbad	MCD/Malda CPWD	"
4)	" K.D.Ram	GCD/CPWD Gauhati	MCD-II/CPWD Imphal	"
5)	" Aya Rani Bardhan	CCDII/CPWD Calcutta	DCD/CPWD Dhanbad	"
6)	" Pramita Chanda	CCCI/CPWD Calcutta	ICDI/CPWD Islampur	"
7)	" Parul Dutta	CCCI/CPWD Calcutta	ICDI/CPWD Islampur	"
8)	" S.K.Banik	CCDIV/CPWD Calcutta	MCDIII/CPWD Imphal	Vice S.P.Mukherjee
9)	" Jadu Prasad	PCED/CPWD Patna	PCED/CPWD Patna	Existing Vacancy
10)	" G.C.Borah	AGC/CPWD Gauhati	AAWD/CPWD Gauhati	Vice M.L.Sinha
11)	" A.B.Das	CCCTI/CPWD Calcutta	MCD/CPWD Berhampur	Existing Vacancy
12)	" K.R.Boro	AGC/CPWD Gauhati	GEDIT/CPWD Vice Shri Gauhati S.K.Mukherjee.	
13)	" S.K.Naskar	CCIV/CPWD Calcutta	CCU/CPWD Vice P.C.Ghose Agartala	

Contd. 2

Attn
JL
Attn

The promoted UDCs will have to intimate their acceptance/refusal of promotion within 10 days for Calcutta and 15 days for outstations of the issue of this order. The concerned controlling officers are hereby requested to obtain written acceptance/refusal of promotion from the promoted persons and to communicate the same to this office within the date specified above. No conditional acceptance of promotion will be entertained.

In case no intimation about acceptance/refusal of above promotion/posting is received from the promoted person within the specified date their promotion are liable to be annulled without further reference. The controlling officers are also requested that if any vigilance/disciplinary case is pending or contemplated against any promoted, the effect of promotion should not be given to him and the fact may please be communicated to this office forthwith.

The officials who accept promotion may please be relieved immediately without waiting for substitute as per instructions of higher authorities.

(S. N. M.)

Superintending Engineer,
Coordination Circle (EZ),
CPWD, Calcutta-22

Copy to :-

1. The Director General of Works, CPWD, Nirman Bhawan, New Delhi.
2. The Chief Engineer (EZ), CPWD, Calcutta.
3. The Chief Engineer (JTB), CPWD, Siliguri.
4. The Chief Engineer (NEZ), CPWD, Shillong.
5. All SMS/CSWR/TEBs of CPWD in region 'B'.
6. The Secretary, CPWD, Staff Association (EZ) Calcutta.
7. The Regional Secretary, CPWD Non-Gazetted Office Staff Association, Cal-20.

(S. N. M.)

EA to Superintending Engineer,
Coordination Circle (EZ),
CPWD, Calcutta-22

(S. N. M.)

GOVERNMENT OF INDIA
CENTRAL PUBLIC WORKS DEPARTMENT

No. 21(7)HC/92/SE(C)EZ/Cal. 1862

Dated, Calcutta 28/4/94

OFFICE ORDER

Transfer/posting in respect of the following Head Clerk, &c are hereby ordered with immediate effect in the interest of Public Service.

S.I.No.	Name	From	To	Remarks
1.	Shri G.C. Borah, H/C	AAWD/CPWD Gauhati	GCD/CPWD Gauhati	Vice Shri K. N. Kalita, H/C will be relieved on superannuation on 30.4.94 A.M.
2.	Shri S.K. Banik, H/C	MCD-II/CPWD Imp-hai	CCD-VI/CPWD Calcutta	Vice Smt. Bharati Paul, H/C retired.
<p>Substitutes of S/Shri G.C. Borah H/C & S.K. Banik, H/C will be posted separately.</p>				

Superintending Engineer,
Coordination Circle(EZ),
C.P.W.D., Calcutta-20

Copy to :-

1. The Suptdg. Engineer, Assam Cent. Circle, CPWD, Gauhati.
2. The Suptdg. Engineer, Silchar Cent. Circle, CPWD, Silchar.
3. The Ex. Engineer, Assam Aviation Works Division, CPWD, Gauhati.
4. The Ex. Engineer, Gauhati Cent. Dn., CPWD, Bamunimaidan, Gauhati.
5. The Ex. Engineer, Manipur Cent. Dn. No -II, CPWD, M. Imphal.
6. The Ex. Engineer, Cal. Cent. Dn. No -VI, CPWD, Calcutta.
7. The Regional Secretary, CPWD Non-Gazetted office Staff Association, Calcutta.
8. The General Secretary, CPWD Staff Association (EZ), Cal.

for Malia 28/4/94
SUPERINTENDING ENGINEER (COORD.) EZ

Sanyal, 27494

Malia
Malia
Malia

GOVERNMENT OF INDIA
CENTRAL PUBLIC WORKS DEPARTMENT

No. 21(7)/HC/SEO/EZ/Cal/00/5210

Dated: 19-6-2000

OFFICE CARRIERS

The transfer/posting of the following Head Clerk are hereby ordered with immediate effect in the interest of Public Service.

Sl. No.	Name	From	To	Remarks
1.	Sri N. Bhattacharya	GCED-I/Guwahti	GCD/Guwahti	Vice G.C. Boro transferred
2.	Sr. G.C. Boro	GCD/Guwahti	GCED-I/Guwahti	Vice Sr. N. Bhattacharya transferred

Sl. No. (1) will move first.

(D. Horn)
Superintending Engineer, Co-ordination

19/6/2000

Copy to:-
1. Addl. Director General, ER, CPWD, Calcutta
2. The Chief Engineer(Elect.), EZ, CPWD, Calcutta
3. The Supdg. Engineer, ACC-I, Guwahti
4. The Supdg. Engineer(Elect.) GCEC, Guwahti
5. The Executive Engineer(Elect.), GCED-I, Guwahti
6. The Executive Engineer, GCD, Guwahti.
7. All concerned through their Controlling Officer.
8. Secretary, CPWD Staff Association, Calcutta.
9. Regional Secretary, CPWD Non-Gazetted Office Staff Association, Calcutta.
10. File No. 21(7)/HC/Gurd

Engineer Assistant
Superintending Engineer, Co-ordination

19/6/2000
Fm
16

GOVERNMENT OF INDIA
CENTRAL PUBLIC WORKS DEPARTMENT

No.: 21(7)HC/SE@/EZ/Cal/2000/664

Dated: 11.07.2000

CORRIGENDUM

Name against Sl. No. 2 of transfer order issued vide this office of oven No. 579 dated 19.6.2000 may please be read as "Sri G.C. Borah" instead of Shri "G.C. Boro".

Other terms & conditions of the above order shall remain unchanged.

(D. Hore)
Superintending Engineer, Co-ordination

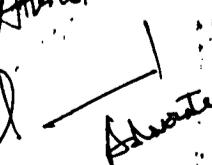
Copy to:

1. Addl. Director General, ER, CPWD, Calcutta
2. Chief Engineer, (Elect.) EZ, CPWD, Cal
3. Superintending Engineer, ACC-I, CPWD, Guwahati
4. Superintending Engineer (Elect.) GCEC, CPWD, Guwahati
5. Executive Engineers, GCED-I, CPWD Guwahati
6. Executive Engineer, GCD, CPWD, Guwahati
7. Officials concerned through Controlling Officers
8. Secretary, CPWD Staff Association, Calcutta
9. Regional Secretary, CPWD Non-Gazetted Office Staff Association, Calcutta
10. H.C. (Guard) File.

Superintending Engineer, Co-ordination

HCP

Office of the Superintending Engineer, Co-ordination Circle, CPWD, Eastern Region, Nizam Palace
Calcutta-700020

Attn'd
J. L. 
A. D. A.

GOVERNMENT OF INDIA
CENTRAL PUBLIC WORKS DEPARTMENT

MO.21(7)/HC/SE(C)/EZ/Cal/01/233

Dated

26.3.2001
-2-2001.

OFFICE ORDER

Following modification may please be made in the terms and conditions of the transfer order issued vide this office No.21(7)/HC/SE(C)/EZ/Cal/00/579 dated 19.6.2000.

Serial No.(2), Shri G.C.Bora will move first in place of Sl.No.1(Shri N.Bhatta).

Other terms and condition will remain unchanged.

Superintending Engineer
Co-ordination Circle (ER)
CPWD, Calcutta.

Copy to:-

1. The ADG(ER), CPWD, Calcutta.
2. The DE(EL.), EZ, CPWD, Calcutta.
3. The SE, ACC-I, CPWD, Gauhati.
4. The SE(EL.), GCEC, Gauhati.
5. The EE(EL.), GCED-I, CPWD, Gauhati
6. The EM, CCD, CPWD, Gauhati.
7. Official concerned through their controlling officer.
8. Concerned Association.

E.A. to Superintending Engineer,
Co-ordination Circle (ER),
CPWD, Calcutta.

REGISTERED

Government of India
Central Public Works Department

No. 21 (VGC/CD) /2001/805

Dated Guwahati the 15.5.2001

To

Sri D. Hore,
Superintending Engineer(Coord),
Co-ordination Circle(ER),
C.P.W.D., Kolkata-20

Sub : Regarding transfer and posting of Sri G.C. Borah, Head Clerk.

Ref: Your No.21(7)/IIC/SE(C)/EZ/Cal/01/233 dated 26-3-2001.

Sir,

The modified transfer order issued vide your letter under reference was received by this office only on 11-5-2001.

In this connection it is to mention that Sri N. Bhattacharya, the then Head Clerk has already been relieved from Guwahati Electrical Division No.1 and has joined on promotion as Office Superintendent to Guwahati Central Electrical Circle, C.P.W.D., Guwahati-21

As such Sri G.C. Borah, Head Clerk can be relieved from Guwahati Central Division only after a suitable substitute is posted in his place.

It is, therefore, requested that a substitute may kindly be posted in place of Sri G.C. Borah, Head Clerk as Sri Borah is pressing hard for relieve as per above order.

Yours faithfully,

(Er. P. Chakraborty)
Executive Engineer
Guwahati Central Division
C.P.W.D., Guwahati-781021

Copy to :-

The Superintending Engineer, Admin. Circle, Circle No.1, C.P.W.D., Guwahati-21 for favour of information and necessary action please.

P. Roy
H.P.tat

96
EXECCUTIVE ENGINEER

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ANNEXURE

GOVERNMENT OF INDIA
CENTRAL PUBLIC WORKS DEPARTMENT

No. 9(55)/SEC/EZ/Cal/99/

7/3

Dated: 28/9/2001

OFFICE ORDER

The under mentioned UDCs are hereby promoted to the post of Head Clerk in the scale of Rs. 6000-150-8000/- from the date of assuming charges of higher posts.

Sl. no	Name	Date of birth	Category	Sl. no	Name	Date of birth	Category
SONORITY QUOTA							
1.	H.K. Mondal	27/04/45	SC	1.	P.K. Roy Chowdhury	7.3.56	UR
2.	Samir Chowdhury	01/10/51	UR	2.	Gandip Nandy	19.1.68	UR
3.	Lalzi	31/12/47	ST	3.	Somnath Adhikary	8.12.64	UR
4.	G.S. Mondal	22/01/43	SC	4.	S.K. Chakraborty	10.11.59	UR
5.	B. Paswan	01/11/44	SC	5.	Ranjan Bhadra	28.11.55	UR
6.	Dinaker Misra	21/01/43	UR	6.	Jagannath Paul	6.12.60	UR
7.	S.M. Das	28/12/45	SC	7.	Asit Kumar Nath	1.1.00	UR
8.	G.G. Ghosh	10/01/44	U/R	8.	Tapen Naskar	17.7.04	SC
MERIT QUOTA							
9.	B.D. Chakraborty			9.	B.D. Chakraborty	6.8.65	UR
10.	Smt. Sabita Das			10.	Smt. Sabita Das	7.7.54	SC
11.	S.K. Ghosh			11.	S.K. Ghosh	13.8.48	U/R
12.	V.G.N. Murty			12.	V.G.N. Murty	24.7.61	UR
13.	J.K. Roy			13.	J.K. Roy	1.1.54	U/R
14.	S.K. Morital			14.	S.K. Morital	6.8.60	U/R
15.	S. Saha			15.	S. Saha	1.11.57	U/R
16.	D. Gurnayak			16.	D. Gurnayak	22.11.55	UR
17.	B.P. Mukherjee			17.	B.P. Mukherjee	1.6.49	U/R
18.	S. Karan			18.	S. Karan	3.2.59	UR
19.	Smt. Santa Acharya			19.	Smt. Santa Acharya	11.2.58	UR
20.	L. Tuilar			20.	L. Tuilar	1.3.62	ST
21.	Pradip Kr. Das			21.	Pradip Kr. Das	12.3.54	SC
22.	Dulal Debnath			22.	Dulal Debnath	3.1.69	UR
23.	S.P. Ganguly			23.	S.P. Ganguly	16.4.45	UR
24.	Smt. Sandhya Sarkar			24.	Smt. Sandhya Sarkar	22.5.55	SC

Consequent on the above, the transfer/posting of UDC are hereby ordered with immediate effect in the interest of Public Service.

Sl.no	Name	From	To	Remarks
1)	H.K. Mondal (on promotion)	Dhanbad Cent. Divn. Dhanbad	CE(EZ)II, Patna	Existing Vacancy
2)	Samir Chowdhury (on promotion)	SE(P)EZI, Kolkata	CCD-VII, Kolkata	Existing Vacancy
3)	Lalzi (on promotion)	Dhanbad Cent. Divn. Dhanbad	SMC/BBR/Silchar	Existing Vacancy
4)	G.S. Mondal (on promotion)	Dhanbad Cent. Divn. Dhanbad	PCD-I, Patna	Existing Vacancy
5)	B. Paswan (on promotion)	RCED, Ranchi	RCD/ Ranchi	Vice S. Lakra transferred
6)	Dinaker Misra (on promotion)	PCDI, Patna	PCC/ Patna	Existing Vacancy
7)	S.M. Das (on promotion)	CCED-IV, Kolkata	NLD, Kolkata	Existing Vacancy
8)	G.G. Ghosh (on promotion)	CBED, Kolkata	CCC-II, Kolkata	Existing Vacancy

Ldp

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SUPERINTENDING ENGINEER, CO-ORDINATION CIRCLE, CPWD, I.I.R. NIZAMIA LALA CHOWHUTTA-700020
TEL: 033-247-7416

A. Haldar
S. S. Bhattacharya
B. Bhattacharya

28/9/01

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Sl. No.	Name (on promotion)	Present Station	Proposed Station	Existing Vacancy
10)	Sandip Nandy (on promotion)	BCD-II, Barasat	GCD, Gangtok	Existing Vacancy
11)	Somnath Adhikary (on promotion)	CCD-III, Kolkata	CBDC-II/Coochbehar	Existing Vacancy
12)	G.K. Chakraborty (on promotion)	GED-I, Guwahati	GCD/ Guwahati	Vice (G.C.) G. Barah transferred
13)	Ranjan Bhadra (on promotion)	CCD-IV/Kolkata	MCD-I, Malda	Existing Vacancy
14)	Jagannath Paul (on promotion)	CCED-II/Kolkata	TCD/Agartala	Existing Vacancy
15)	Asit Kumar Nath (on promotion)	CCD-III/Kolkata	MCD-II/Malda	Vice S. S. Bhawas transferred
16)	Tapu Naskar (on promotion)	CCD-IV/Kolkata	CBMD/Coochbehar	Existing Vacancy
17)	B.D. Chakraborty (on promotion)	CCED-III/Kolkata	ICD/Islampur	Existing Vacancy
18)	Smt. Sabita Das (on promotion)	CCED-VI/Kolkata	MRMC/Murshidabad	Vice T. T. Mukherjee transferred
19)	S.K. Ghosh (on promotion)	CCD-VII/Kolkata	BBED/Kolkata	Existing Vacancy
20)	V.G.N. Murty (on promotion)	BOD-II/BBSR	BCDI/Bhubaneswar	Existing Vacancy
21)	J.K. Roy (on promotion)	CCD-II/Kolkata	KCD-I/Krishnanagar	Existing Vacancy
22)	B.K. Mondal (on promotion)	CCD-IV/Kolkata	BCED-II/Balurghat	Existing Vacancy
23)	S. Saha (on promotion)	BBED/Kolkata	BCUD/Buniadpur	Existing Vacancy
24)	D. Gurnayak (on promotion)	BCD-I/BBSR	BCC/Bhubaneswar	Existing Vacancy
25)	B.H. Mukherjee (on promotion)	CCD-VIII/Kolkata	CCD-III/Kolkata	Existing Vacancy
26)	S. Karan (on promotion)	CPD-V/Kolkata	BLMD/Balurghat	Vice D.C.P. All transferred
27)	Smt. Santa Acharya (on promotion)	CCD-IV/Kolkata	SCD/BBZ, Siliguri	Existing Vacancy
28)	L. Tuolor (on promotion)	MCD-II/Imphal	MCD-IV/Imphal	Existing Vacancy
29)	Pradip Kr. Das (on promotion)	GCEC/Guwahati	TCED/Torpur	Existing Vacancy
30)	Dulal Debnath (on promotion)	CCD-VI/Kolkata	BLCD-V/Balurghat	Existing Vacancy
31)	S.P. Ganguly (on promotion)	BCD-IV/Barasat	CCEC-I/Kolkata	Existing Vacancy
32)	Smt. Sandha Sarkar (on promotion)	GCED-II/ Guwahati	ACC-I, Guwahati	Existing Vacancy
33)	B.P. Guha (on promotion)	ACC-I, Guwahati	GED-I/Guwahati	Modification order No.613 dt.30.6.99
34)	R. Bhowmik (on promotion)	BFRC Kolkata	AB/P/ET/ Kolkata	Modification order No:1231 dt 18.12.2000
35)	G.C. Bera	GCD/Guwahati	GED-II/Guwahati	Ex. Vacancy partial modification order No.579 dated 19.6.2000
36)	S. Lakra	RCD/Ranohi	RCED/Ranohi	Ex. Vacancy

The promoted UDCs will have to intimate their acceptance/refusal of promotion/posting within 7 (seven) days for Calcutta and 15(fifteen) days for out stations from the date of issue of this order

After

Admit

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The Controlling Officer are also requested that if any Vigilance disciplinary case is pending or contemplated against any promote, the effect of promotion should not be given to him and the fact may please be communicated to this office forthwith.

Further, the Controlling Officer are requested to release the officials who accept promotion without waiting for substitute within 15(fifteen) days from the date of issue of this order.

In the event of refusal / non-acceptance of promotion by a promotion of Major promotion mention of pending, the said staff will mean that station will be offical; so that promotion(s), who has been posted outside the said station on promotion.

*(D. HORE) 28/3
Superintending Engineer, Co-ordination*

Copy to :

1. The Director General Works, CPWD, New Delhi.
2. The Addl. Director General(ER), CPWD, Cal.
3. All Chief Engineers (Civil & Elec.) under CPWD, Eastern Region
4. All Supdtg. Engineers (Civil & Elec.) l/c Supdtg. Engineers (P&A) under CPWD, Eastern Region
5. All Executive Engineers (Civil & Elec.) under CPWD, Eastern Region
6. All Person concerned through Controlling Officer by REGISTERED POST.
7. The Secretary, CPWD Staff Association., CPWD, Cal.
8. The Regional Secretary, CPWD Non-Gazetted Office Staff Association, CPWD, Cal.
9. Estt. Station of this Office.
10. File No 21(7)HC/SE@/EZ/Cal.

Superintending Engineer (Co-ord.)

*Atttd
JG
Attwate*